BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 114/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

Name of the Company:

Punjab National Bank.

V/s.

ABXL Retails (I) Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

1. Kagu kotter

DESIGNATION

REPRESENTATION

SIGNATURE

2.

æn Schaft of Anip Gruki Awadi

<u>ORDER</u>

Learned Advocate Mr. Anip Gandhi i/b Mr. Raju Kothari present for Financial Creditor. None present for Respondent.

Proof of dispatch of date of hearing on respondent filed.

For objection and for hearing List the matter on 13.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 6th day of September, 2017.